

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 864/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

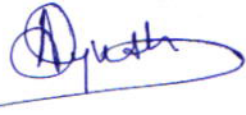
SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES: M/s. GTL Infrastructure Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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6	S. Mustafa Doctor <del>Senior Counsel</del> a/w Counsel Rohan Rajyapaksha a/w Rati Lodha and Ayush Khandelwal 1/2 Lodha Legal For Petitioner (M/s GTL Infrastructure Limited)	Senior Counsel	
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**ORDER**

**C.S.A. No. 864/230-232/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. Minutes on record. "Admitted". Order shall be passed. *This order to be placed before NCLT Chennai, having jurisdiction as the Transferor Company.*

Sd/-

**Bhaskar Pantula Mohan**  
**Member (Judicial)**  
**08.09.2017**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**